

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-130(PB)/2019

IN THE MATTER OF:

Dr. Keerti Khetan & anr. ...

Applicant/Petitioner

Vs

Raheja Developers Ltd ...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 16.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sachin Jain adv

For the Respondent : Mr. Gaurav Mitra, Ms. Manmeet Kaur,
Ms. Deveshi Madan, Ms. Shreya, Advocates

ORDER

List on 02.02.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)